

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 234 of 2017 (SZ)

Applicant(s)

Meenava Thanthai
K.R. Selvaraj Kumar,
Meenavar Nala Sangam, rep by its
President, M.R. Thiyagarajan,
No. 48, First Floor, East Madha
Church Street, Royapuram,
Chennai.

Vs. **Respondent(s)**

The Director, Ministry of Environment,
Forest & Climate Change, Indira
Paryavarn Bhavan, Jor Bagh Road,
Aliganj, New Delhi – 110003.

Legal Practitioners for Applicant(s)

M/s R. Mageshwaran

Legal practitioners for respondent(s)

M/s Ekambaram for R3
M/s E. Manoharan for R4 to R6, R9,
R10
M/s Rita Chandrasekar for R7

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.02.2018 Applicant counsel present. R1, R2, R3, R4 to R6 & R12 counsel present. No representation for R7, R8. For filing reply call on 05.03.2018. (Tmt. Meena Satheesh) Registrar